

**Defective Case Register from 2025-05-28 to 2025-05-28**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RVWPET/16382/2025	ADV.	2025-05-28	1.Authentication fee due on the Appellate Court Judgement Rs 2.25 not paid on c.copy vide annexure-1 2 .In place of R .F .A R .S .A be mentioned in cause title of RVW PET.Date of disposal OF R .S .A not furnished IN PARAGRAPH -1 OF CAUSE TITLE . .3 .In declaration petitioner no .- left blank who declared the information furnished is true .4 .Address of opp .parties3 4 5(a) 5(c) 5(d ) are not furnished .5 .Against opp. party no .1 late not furnished as it is mentioned in I .A .
2	D-WP(C)/21500/2025	SANJIB MOHANTY	2025-05-28	Page No. 15 Annexure.1 date of resolution not tally with Index.
3	D-WP(C)/21507/2025	SANJIB MOHANTY	2025-05-28	Page No.15 Annexure.1 Resolution date not tally with Index
4	D-WA/21916/2025	ASHOK KUMAR MOHANTY	2025-05-28	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid
5	D-BLAPL/15811/2025	PRAHALLAD SAHU	2025-05-28	page nos 12 and 83 not neat and legible
6	D-WP(C)/21365/2025	SIDHARTHA MISHRA	2025-05-28	1.D.C.Fee of Rs.6/- to be paid on the petition.
7	D-CRLMC/13265/2025	BIDYADHAR MANSING	2025-05-28	1. Certified copy of annex-2 not filed
8	D-BLAPL/15886/2025	SUSANTA SEKHAR MOHAPATRA	2025-05-28	page no. 10 not neat.
9	D-WP(C)/21661/2025	DR PATANJALI TRIPATHY	2025-05-28	1.D.C.Fee of Rs.6/- to be paid on the petition.
10	D-WP(C)/21987/2025	SANGRAM JENA	2025-05-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-WP(C)/21982/2025	PRASANTA KUMAR NANDA	2025-05-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-WP(C)/21853/2025	ASHIS KUMAR MISHRA	2025-05-28	Declaration in IA application paragraphs 1 to 9 stated wrongly in place of 1 to 4.
13	D-CMP/21658/2025	SANDIPANI NAYAK	2025-05-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1 .Full particulars of opp. party no .11 not furnished no opp.party 13(a) is available in c .m .p . 2 In index in place of c .m .p it is mentioned writ petition and status of parties not furnished . 3 .Petitioner no. 1 is not authorised to swear affidavit on behalf of opp. parties 2 and 3 . 4 .opp . parties 2 and 3 have not entered appearance .

14	D-WP(C)/21506/2025	SANJIB MOHANTY	2025-05-28	Page No.15 Annexure.1 Resolution date not tally with Index.
15	D-BLAPL/15679/2025	RAMA KRISHNA NAIK	2025-05-28	1. paragraphs not correct in declaration of affidavit. 2.BLAPL.NO. 5759/2024 in ref. certificate not tally with FIR.details
16	D-CRLMA/15479/2025	MANOJ PANIGRAHI	2025-05-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Provision of law furnished but appears not correct .
17	D-RVWPET/19246/2025	MAGA BEHERA	2025-05-28	1. Period of Delay 13 days delay
18	D-WP(C)/21976/2025	DILLIP KUMAR RAY	2025-05-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-BLAPL/15391/2025	PRANAB KUMAR DAS	2025-05-28	1. Date of rej. or. not correct in para.5 of annex.1.2. Complete address of op. not mentioned. 3. Deponent not signed in declaration and Rs. 2/- to be paid on affidavit.
20	D-ABLAPL/15787/2025	SANDIPAN MISHRA	2025-05-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Synopsis and date chart page mark not mentioned in date chart. 2. Name of petitioner no. 2 and 4 in cause title not tally with signature in V.nama
21	D-CONTC/18948/2025	ADV.	2025-05-28	PAGE NO. 11 NOT LEGIBLE
22	D-BLAPL/15774/2025	BHARAT BHUSAN ROUSTRAY	2025-05-28	As per standing order name of the prosecutrix / Informant shall not be reflected in the petition
23	D-WP(C)/20917/2025	SANGRAM KESHARI BURMA	2025-05-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Age of the petitioner not furnished in affidavit. 2. Page no. 35 Annex-4 not exhibited. 2. Nomenclature not furnished in V.nama.
24	D-ABLAPL/15963/2025	JAYADEBA BEHERA	2025-05-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
25	D-BLAPL/15601/2025	SATOSH KUMAR DWIBEDY	2025-05-28	1-In List of Dates and Events the date of Rejection order wrongly indicated. 2- The Address of the petitioner in the cause title not tally with the Rejection order.
26	D-BLAPL/15555/2025	SAMBIT BISWAL	2025-05-28	Age of petitioner is mentioned in Cause title as 28 yrs but in Rejection order mentioned as 36 years.
27	D-ABLAPL/15650/2025	SUBRAT KUMAR DAS	2025-05-28	Page of the annexure 1 not tally with index.

28	D-WP(C)/22011/2025	RAJENDRA KUMAR DASH	2025-05-28	1. Page no.20 Annex-2 not exhibited
29	D-WP(C)/21659/2025	SAMVIT MOHANTY	2025-05-28	Address of the Respondent no.5 not mentioned.
30	D-BLAPL/15556/2025	ASIT KUMAR JENA	2025-05-28	Cause Title shows CT Case 183/2025 pending G.N-CUM-JMFC Bhogarai but Rejection order shows Bail Application No 56/2025 of Addl Sessions Judge Jaleswar.
31	D-WP(C)/21850/2025	ASHIS KUMAR MISHRA	2025-05-28	Declaration paragraphs in IA application wrongly marked as 1 to 9 in place of 1 to 4
32	D-WP(C)/21368/2025	SIDHARTHA MISHRA	2025-05-28	1.D.C.Fee of Rs.6/- to be paid on the petition
33	D-WP(C)/21080/2025	ASIT KUMAR OTTA	2025-05-28	1.Age and fathers Name of OP No 4 not furnished in the cause title.2. LAA welfare fee Rs 10/- and Logo Rs 50/-not affixed in Vakalatnama
34	D-BLAPL/15972/2025	BIDYALOK MOHAPATRA	2025-05-28	1.LEGIBLE COPY NOT PROPERLY PAGE MARKED.2.AS PER REJECTION ORDER THE NAME LOWER COURT NOT CORRECTLY FURNISHED
35	D-WP(C)/21675/2025	ABINASH ACHARYA	2025-05-28	Annex-4 dated 06.12.2023 and Annex-10 dated 05.03.2025 have been wrongly mentioned in the Index
36	D-CMP/21953/2025	MAHITOSH SINHA	2025-05-28	1 .Page 46 not page marked .2 .Averments taken in c .m .p are not serially numbered
37	D-WP(C)/21933/2025	MANAS RANJAN KHATUA	2025-05-28	Notice dtd. 8-5-2024 under annex. 6 not correctly mentioned in prayer
38	D-CRLMC/13444/2025	MITU KUMAR BISWAL	2025-05-28	1. Sl. no. 2 not correctly furnished in affidavit.
39	D-BLAPL/15815/2025	PRAHALLAD SAHU	2025-05-28	page nos 12 81 and 84 are not neat.
40	D-CMAPL/21275/2025	ADV	2025-05-28	1.Period of Delay 2132 days delay.
41	D-TRP(C)/21529/2025	RABINDRA KUMAR PRUSTY	2025-05-28	i) Year of the C.P. case wrongly mention in Prayer. ii) Para no. not correctly furnished in declaration
42	D-ABLAPL/15667/2025	AMLAN SHAKTI PAUL	2025-05-28	Redacting of the name of informant in petition.
43	D-WP(C)/21960/2025	AVIJIT PATNAIK	2025-05-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-WP(C)/22040/2025	DILLIP KUMAR RAY	2025-05-28	1.Hologram of Rs.50/- to be paid on the V.nama
45	D-WP(C)/21062/2025	MANMEET SINGH ARORA	2025-05-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Declaration paragraphs stated wrongly.
46	D-CRLMC/14031/2025	MANAS KUMAR CHAND	2025-05-28	1.This case related to sexual offence the name of victim and her address deleted from petition as per the standing order 3 / 2024 and put up for SR thereafter.
47	D-BLAPL/15874/2025	SUSANTA SEKHAR MOHAPATRA	2025-05-28	page no. 10 not neat.

48	D- ABLAPL/15673/2025	AMLAN SHAKTI PAUL	2025-05- 28	Redacting of the name of informant in petition
49	D- BLAPL/15487/2025	SUSANTA KUMAR SAHU	2025-05- 28	1- Date of the copy of F.I.R. in Annexur-1 wrongly mentioned in the Index.2-In Petition paragraph no. -4 the date of arrest mentioned wrongly. 3-In petition paragraph no.-6 the date of Charge Sheet indicated wrongly.
50	D-WP(C)/21496/2025	SANJIB MOHANTY	2025-05- 28	Para no not correctly furnished in declaration.
51	D- CRLMC/15068/2025	SANTOSH KUMAR MAHANTY	2025-05- 28	1. Date of order not correctly furnished in 1st line of the page 4.
52	D- CONTC/18978/2025	AKSHAYA KUMAR JENA	2025-05- 28	IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY OTHER PETITIONERS
53	D- BLAPL/15596/2025	SUSAMPAD HOTA	2025-05- 28	1-In petition paragraph no. -5 the date of Rejection order wrongly mentioned.2-Name of the Advocate in Capital Letter and Enrollment no. not indicated in the petition /Affidavit. 3- Authorization not mentioned in the Affidavit

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 28-05-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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